

12.56 hrs.

PAPERS LAID ON THE TABLE

U.P.S.C. REGULATIONS, I.A.S. RULES
AND INDIAN FOREST SERVICE
REGULATIONS

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS SHRI
RAM NIWAS MIRDHA) : I beg (1) to re-
lay on the Table

(i) A copy of the Union Public Service Commission (Exemption from Consultation) Supplementary Regulations, 1970 (Hindi and English versions) under clause (5) of article 320 of the Constitution together with an explanatory note and a note showing reasons for re-laying the Notification. [*Placed in Library. See No. LT-4089/70.*]

(ii) A copy of the Indian Administrative Services (Pay) Eleventh Amendment Rules- 1970 (Hindi and English versions) published in Notification No. G.S.R. 1164 in Gazette of India dated the 15th August, 1970, under sub-section (2) of section 3 of the All India Services Act, 1951. [*Placed in Library. See No. LT-4156/70.*]

(2) to lay on the Table a copy of the Indian Forest Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1970 (Hindi and English versions) published in Notification No. G.S.R. 1802 in Gazette of India dated the 24th October, 1970, under sub-section (2) of section 3 of the All India Services Act, 1961. [*Placed in Library, See No LT-4375/70*]-

TEXTILES COMMITTEE RULES AND NOTIFICATION UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT

THE DEPUTY MINISTER IN THE
MINISTRY OF FOREIGN TRADE (SHRI
RAM SEWAK): I beg to lay on the Table—

(1) A copy of the Textiles Committee
(First Amendment) Rules, 1970

(Hindi and English versions) published in Notification No. G.S.R. 297 in Gazette of India dated the 13th February, 1970 under sub-section (3) of section 22 of the Textiles Committee Act, 1963. [*Placed in Library. See No. LT-4376/70.*]

(2) A copy of Notification No. S.O. 3118 (Hindi and English versions) published in Gazette of India dated the 16th September, 1970, regarding management of the Swadeshi Cotton and Flour Mills Limited, Indore, under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951. [*Placed in Library See. No. LT-4377/70.*]

MR. SPEAKER : Dr. V. K. R. V. Rao.
I have already said that this may be laid on the Table and this will be circulated.

THE MINISTER OF EDUCATION
AND YOUTH SERVICES (DR. V.K.R.V.
RAO) : I beg to lay on the Table a statement regarding the termination of services of a lecturer in Salwan College, Delhi.

Statement

Shri Maddu Limaye has made certain observations in connection with the termination of services of Shri Javeed Alam, Lecturer, Salwan College. I have already made a statement in connection with this matter on the 20th November, 1970. I would only add that the Executive Council of the Delhi University, at its meeting held on the 21st November, 1970 appointed a Committee of three persons to enquire into the circumstances leading to the termination of services of Shri Javeed Alam and look into the complaint of the teachers of Salwan College who had represented that they apprehended insecurity in service. The Committee has been requested to furnish its report for consideration of the Executive Council at its meeting to be held in the first week of December, 1970.